

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-331

Appeal No- 852/252/ND/2019

IN THE MATTER OF:

Income Tax Officer Ward 20(1)

....Applicant

Vs

ROC & Ors. (M/s Prityksha Builders and Developers Pvt Ltd)

....Respondent

SECTION

U/s 252 of IBC Code,2016

Order delivered on 18.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Matter has been adjourned to 21.04.2020.

S/1-

(K.K. VOHRA)
MEMBER (T)

S/1-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)